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THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The estimates of the equirement of fertilisers for each crop season. made by the State Government are scrutinised in the Zonal Conferences held twice a year before each crop season and attended by the representatives of the Central Government and the State Governments concerned. The scrutiny is done in accordance with a wellestablished formula. This formula takes into account the actual levels of fertiliser application and the proposed area coverages. Whenever necessary, the adjustments in the supplies are also made from time to time in the light of further developments. As such, the Central Government has no information to indicate that there is an excessively high surplus of fertilisers in some States or that there is a shortage of fertilisers in some States.

(b) Question does not arise.

Building Bye-laws

*388. SHRI S. W. DHABE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether the Delhi Municipal Corporation the New Delhi Munici pal Committee and the Delhi Dev elopment Authority have amended the building bye-laws during the last two years;
 - (b) if so, what are the details thereof; and
- (c) whether these changes have been implemented?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) No Sir. How--ever, a panel was constituted under

the aegis of the Indian Standards institution to formulate unified building bye-laws to be adopted by all the local bodies in the Union of Delhi

to Questions

(c) The draft unified building bye-laws, as finalised by the Panel, was sent to the Delhi Administration in April, 1976. Action to notify the unified building bye-law has been initiated by the Delhi Administration.

Allotment of the DDA Flats to M.Ps.

- *389. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (a) the number of the Members of Parliament who have registered themselves with the Delhi Development Authority for the purchase of flats; and
- (b) by when fiats are likely to be allotted to them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Delhi Development Authority has reported that at present 14 M.Ps, have applied for allotment of flats.

(b) The Delhi Development Authority expects to allot them flats by 15th August, 1977.

Functioning of the ICMR

•390. DR. RAJAT KUMAR CHAKR-ABARTI: SHRI ANANDA PATHAK:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of meetings of the Government Body of the Indian Council of Medical Research (ICMR) held since April, 1976:

(b) whether Government are aware that the affairs of the Council are not being conducted in a proper and democratic manner; and

Written Answers

(c) if so, what corrective measures Government propose to take in that behalf?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Since April, 1976 two meeting of the Governing Body of the ICMR have been held-one on 11th November, 1976 and the other on 8th March, 1977.

- (b) No Sir.
- (c) The question does not arise.

tDemiolition of Jhuggies near the Delhi **Gate Wall**

*390-A. SHRI R. NARASIMHA REDDY: Will the Minister of WORKS AND AND SUPPLY HOUSING REHABILITATION be pleased to state:

- (a) whether it is a fact that on the 22nd July, 1977, some Jhuggies con structed near the Delhi Gate Wall bordering Ansari Road in Delhi were demolished without giving adequate notice to their occupants;
 - (b) if so, what are the reasons therefor;
- (c) whether it is a fact that the demolition squad also carried away some of the belongings of the dwellers in a truck; and
- (d) what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) No. Sir.

(b) Does not arise.

-[-Previously Starred Question transferred from the 4th August, 1977.

- (c) Only two bailies lying on the Municipal land/footpath were removed in a truck
 - (d) Does not arise.

Technical Higher Secondary School,

- 430. SHRI F. M. KHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact that Government have closed down the Technical Higher Secondary School, Narela, Delhi;
- (b) whether Government have received any representation from the Principal of the said school regarding his absorbtion in an equivalent post; and
- (c) if so, what action Government have taken to provide alternative jobs to the Principal and other staff of the School?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) School has been closed down by the Delhi Administration.

- (b) Such a representation was re. received by the Delhi Administration.
- (c) Out of 155 staff members in cluding the Principal who were dec lared surplus, 133 have since ' been absorbed. The Principal still con tinues to be in service. Efforts are continuing to absorb the remaining

Refund of CDS deductions to Delhi **School Teachers**

- 431. SHRI F. M. KHAN: Will the Minister of EDUCATION,, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact that the Directorate of Education, Delhi Administration directed the management